

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 191 OF 2019 &
IA NOS. 917, 1046, 1099 & 1362 of 2019
Appeal No. 238 of 2019 &
IA Nos. 929, 1003, 1026, 1027, 1036 & 1321 of 2019

Dated: 15th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Pinnacle Renewable Energy Pvt. Ltd.Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Ruchir Ranjan Rai
Mr. Harsh Anand
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey for R-1

Mr. Raghvendra Singh, Sr. Adv.
Md. Altaf Mansoor
Mr. Sunil Kumar Rai for R-2

Mr. Puneet Chandra for R-4

ORDER

List these matters for hearing on **11.02.2020.**

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk